

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr.M.P. No. 1091 of 2021

Udai Sao & Ors. ... Petitioners

Versus

The State of Jharkhand ... Opposite Party

Coram: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioners : Mr. Manish Kumar , Adv.
For the State : Mr. Jitendra Pandey, Addl. P.P.

05 / 10.09.2021 Heard the parties through Video Conferencing.

This criminal miscellaneous petition has been filed under section 482 Cr.P.C by the petitioners with a prayer for modification of the order dated 07.04.2021 passed in ABA No. 1610 of 2021.

It is submitted by the learned counsel for the petitioners that vide order dated 07.04.2021 passed in ABA No. 1610 of 2021, the petitioners were directed to surrender before the court below within eight weeks and to deposit Rs. 90,000/- jointly as ad interim victim compensation by way of demand draft drawn in favour of the informant but because of COVID-19 pandemic, the petitioners could not arrange money hence they could not surrender within the stipulated time but in the meanwhile, the petitioners have arranged money and prepared the demand draft, the copy of which is kept at page 4 (Annexure 1) of the supplementary affidavit of the brief. Learned counsel for the petitioners submits that the time to surrender before the court below in terms of the order 07.04.2021 passed in ABA No. 1610 of 2021 be extended for six weeks from the date of this order.

Considering the facts of the case and the submission of the learned counsel for the petitioners, the prayer for extension of time for the petitioners to surrender in the court below in terms of the order dated 07.04.2021 passed in ABA No. 1610 of 2021 is allowed. Hence, the petitioners are directed to surrender before the

court below “within six weeks from the date of this order in terms of the order dated 07.04.2021 passed in ABA No. 1610 of 2021”.

The order dated 07.04.2021 passed in ABA No. 1610 of 2021 is modified to the aforesaid extent only.

This criminal miscellaneous petition is disposed of accordingly.

(ANIL KUMAR CHOUDHARY, J.)

Smita/-